

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

CP 32 of 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2021**

Name of the Company: Neetaben Prabhubhai Patel
V/s
Nishant Infrastructure Pvt Ltd & Ors

Section 241 of the Companies Act,2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER
(through video conferencing)


Mr. Dev S, advocate, appeared on behalf of advocate, Mr. Arjun Sheth for Respondent No. 2 and requesting for time.

The prayer is allowed.

List the matter on 15.03.2021.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL

Dated this the 22nd day of February, 2021


MANORAMA KUMARI
MEMBER JUDICIAL